

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 14th day of September 1995.

Original Application no. 1059 of 1994.

Hon'ble Mr. S. Dayal, Administrative Member.

Kishore Lal Namedeo, S/o Sri D.S. Namedeo, R/o 33, Rai Ka Tazza, Jhansi, Presently posted as Superintendent, E/M Grade I in the Office of the Garrison Engineer, Jhansi cantt.

... Applicant.

C/A Sri M.K. Updhayaya

versus

1. Union of India, through Secretary, Ministry of Defence, South Block, New Delhi.
2. Chief Engineer, Central Command, Lucknow.
3. Garrison Engineer, Jhansi.

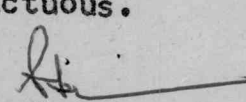
... Respondents.

C/R Sri S.C. Tripathi.

ORDER

Hon'ble Mr. S. Dayal, Member-A.

None for the applicant. Sri S.C. Tripathi learned counsel for the respondents appears and files proof of joining of the applicant at Bitha on 18.02.95. Documents are taken on record. The petition^{is} has become infructuous and, therefore, dismissed as infructuous.


Member-A

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